NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/Ind-3612/252/HDB/2017
NAME OF THE COMPANY	Registrar of Company, Hyderabad
NAME OF THE PETITONER (S)	VAV Management Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Company, Hyderabad
UNDER SECTION	252

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
GSIN GUPTA	So Evertacy	9849989328	gn-gip-
*			

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. GSLN Gupta, learned PCS for the petitioner.

Post the case on 09.11.2017.

Member (Technical)

Member (Judicial)

RSN